

## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

### FIFTY-FOURTH REPORT

(Presented on 13-12-1983)

The Business Advisory Committee held a sitting on Tuesday, 13 December, 1983.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other Business:—

- (1) Discussion on the Resolution regarding National Health Policy. 4 hours
- (2) The Criminal Law (Amendment) Bill, 1983, as passed by Rajya Sabha. 3 hours  
(Consideration and passing)
- (3) The Export (Quality Control and Inspection) Amendment Bill, 1983. 2 hours  
(Consideration and passing)

3. The Committee also recommend that—

- (i) discussion on the reported espionage activities in the country may be taken up on Tuesday, 20 December, 1983; and
- (ii) discussion on the import of animal tallow may be taken up on Thursday, 22 December, 1983.

4. The Committee further recommend that the House may sit during lunch hour also from Wednesday, 14 December, 1983 till the end of the current session in order to provide sufficient time for completion of essential items of Government Legislative Business.

NEW DELHI;  
December 13, 1983  
Agrahayana 22, 1905 (Saka)

BAL RAM JAKHAR,  
Chairman,  
Business Advisory Committee.